

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

NOTIFICATION No. 19 (RE- 2000/1997-02)

NEW DELHI: DATED 5TH JUNE ,2000

S.O. (E) - In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy 1997-2002, the Director General of Foreign Trade hereby announces the All Industry Rate of Duty Drawback for the period ending 31.5.2001 as under .

S.No. Description of item Rate of Duty Drawback

1. Furnace Oil Rs. 780 Per MT

This rate is applicable only in cases of supplies of furnace oil by domestic oil companies to 100% Export Oriented Units and units in Export Processing Zones which are considered as deemed exports as per chapter 10 of Export-Import Policy 1997-2002.

This issues in public interest .

Sd/-

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned, by Order etc.

(MAYA D. KEM)

JT. DIRECTOR GENERAL OF FOREIGN TRADE
for DIRECTOR GENERAL OF FOREIGN TRADE